

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1472 of 1999
(Diary No. 5091 of 1999)

Allahabad this the 24th day of November, 1999

Hon'ble Mr. L. Hmingliana, Member (A)
Hon'ble Mr. Rafiq Uddin, Member (J)

1. Subhash Chandra Pandey, Son of Shri Umashankar Pandey, Presently posted as T.T.A. (Telecom Technical Assistant), Mirzapur.
2. Kamal Netra Singh, Son of Sri Atal Singh, Presently posted as Senior T.O.A. (Telecom Office Assistant) Meerut(GMTD)
3. Shiv Singh, Son of Shri Shaval Singh, presently posted as T.T.A. Muzaffar Nagar(TDM)
4. Jai Pal Singh, Son of Shri Kishan Singh, presently posted as T.T.A., Mathura(TDM).
5. C.P. Thapliyal, Son of Late Shri M.N. Thapliyal, presently posted as Senior T.O.A. Gopeshwar, Sri Nagar, Garhwal(TDM).

.....Applicants

By Advocate Shri K.K. Mishra

Versus

1. Union of India through the Chairman/Director General(Telecom) Commission, New Delhi.
2. The Chief General Manager(Telecom) East, Lucknow.
3. The Chief General Manager, West, Distt. Dehradun.

.....Respondents

By Advocate

:: 2 ::

O R D E R (Oral)

By Hon'ble Mr. L. Hmingliana, Member(A)

The applicants working as T.T.A./T.O.A. come under Section 19 of the Administrative Tribunals Act, 1985 for ~~a~~ direction to the respondents to make an arrangement to send them for IIInd phase training for the post of Junior Telecom Officers and ~~direct~~ the respondents to ascertain their seniority from the date of promotion of their juniors and also for a direction to decide their representations. ~~made on~~

2. Learned counsel for the applicants point s out that the applicants made ~~repeated~~ representations to the respondents for sending them to the IIInd phase training but to no avail. On the other hand fresh batch, some of them their juniors, and many of them who pass ^{ed} the examination subsequent to their passing the same, are also being sent for the IIInd phase training. He prays that the O.A. be disposed of finally with a direction to the respondents to dispose of the representations made by them dated 05.1.1999 and 24.3. 1999, annexures no.7 and 8.

3. The O.A. is accordingly disposed of with a direction to the respondents to dispose of the representations made by the applicants for being sent to the incoming IIInd phase training for the post of Junior Telecom Officer, with a speaking and reasoned order within a period of 2 months from the date of communication of the order.

Rafiqudin
Member (S)

H. M. Liana
Member (A)

/M.M./